TERMINAL BENEFITS FOR DELHI TEACHERS

- 433. SHRI B. K. GAIKWAD: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a 'fact that the Delhi School Teachers' Association had approached Government for the granting of gratuity and pensionary benefits to teachers at the rates given to Central Government employees:
- (b) if so, whither the said Association have refused to accept the terminal benefits for teachers as announced recently by Government: and
- (c) the reasons for granting only terminal benefits instead of pensionary and gratuity benefits?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) and (b) The Delhi School Teachers' Association have expressed the view that the scheme is unacceptable to them and that they are in favour of Pensionary Benefits given to Central Civil Employees.

(c) After taking the various factors including financial aspect into consideration, the Government has decided upon the Terminal Benefit Scheme, providing for Contributory Provident Fund—Pension and Compulsory Insurance,

RETIREMENT AGE OF DELHI SCHOOL TEACHERS

- 434. SHRI B. K. GAIKWAD: Will the Minister of EDUCATION be pleased to state:
- (a) whether it is a fact that the age of retirement of teachers in Delhi Schools (Government and aided) has been reduced from 60 to 58 years;
 - (b) if so, the reasons therefor;
- (c) whether the Delhi Teachers' Association has represented to Gov- | ernment against this reduction; and j

(d) if so, the action taken by Government on that representation?

to Questions

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) No change has been made in the existing orders regarding age of retirement of teachers in Delhi schools.

- (b) Does not arise.
- (c) No.
- (d) Does not arise.

ALL INDIA AGRICULTURAL SERVICE

- 435. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government propose to include persons holding degrees of M.Sc, and Ph.D. and working in the Horticulture Department of the C.P.W.D., in the proposed All India Agricultural Service; and
- (b) if so what are the details of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The structure and composition of the proposed Indian Agricultural Service have yet to be worked out. It cannot be said at present whether the Horticulture Department posts will be included in that Service.

'A GUIDE TO 1961 CENSUS PUBLICATION PROGRAMME'

436. SHRI U. S. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of copies of the publication, namely, "A Guide t₀ the 1961 Census Publication Programme" printed by Government:
- (b) what is the purpose and cost af publishing this volume; and
- (c) who are the users of this pub lication?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) 6,000.

(b) and (c). It gives details of the 26 important projects that have been undertaken in consequence of, or at tendant on, the 1961 census. There is a general persistent opinion that a national census is concerned with a head-count only and the work finish es soon after the head-count. But a national census in modern times infinitely more purposeful and tile than a head-count and embraces most aspects concerned with social, cultural, economic and national plan ning both at march and micro levels. The Guide is intended to give a de tailed idea of each of the 26 major census projects and about 1500 volum es of publications. The cost is incur red on the general principles of cen sus publications. The sale price of the Guide is Rs. 6.25P.

SALE OF PLOTS BY D.D.A.

- 92. SHRI I. K. GUJRAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of plots which have been auctioned by the Delhi Development Authority Uptill 31st March, 1965;
 - (bi the total sale price of these plots; and
- (c) whether some buyers have pro tested to the Delhi Development Authority that plots have been sold to them without provision of neces sary amenities; if so, the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) 1,453.

- (b) Rs. 2,70,61,188.
- (c) Some buyers of the plots in Safdarjang Residential Scheme have
 - -{Transferred from the 5th May, 1965.

made such complaints. All the internal services had already been laid at the time of auction of the plots. One tube-well has also been commissioned in Blocks A and B of the Scheme for supply of water in the area. The Municipal Corporation of Delhi, who are concerned with the provision of electricity, water and sewerage are being requested to provide the necessary amenities as quickly as possible. Meanwhile the time for payment of the balance of premium by the purchasers has been extended up to 30th June, 1965.

to Questions

†बस्तर में पहन मन्युफी≉चरिंग प्लांट

४३७. श्री शिरिराज किशोर कपुर: क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि क्या सरकार ने विस्थापित व्यक्तियों को रोजगार के के लिए बस्तर में एक पल्प मैन्यफैक्चिरिंग प्लांट स्थापित करने का ग्रव निर्णय कर लिया है ?

PuLp Manufacturing Plant at BASTAR

437. SHRI G. K. KAPOOR: Will the Minister of REHABILITATION be pleased to state whether Government have since taken a decision for setting up a Pulp Manufacturing Plant at Bastar with a view to providing employment opportunities to displaced persons?]

पुनर्वास मन्त्री (श्री महाबोर त्यामी) : जैसा कि मैंने तारांकित प्रश्न संख्या ६५६ के उत्तर में २६ मार्च, १६६५ को बताया था कि बस्तर में पल्प मैन्फैक्चरिंग प्लांट स्थापित करने के सम्बन्ध में इन्द्रावती-साबरी बेसिन के वन तथा खनिज साधनों के ग्राधार पर मिश्रित ग्रौद्योगिक विकास के कार्यक्रम के अन्तर्गत, विचार किया जा

tTransferred from the 13th May, 1965, where it appeared as Starred Question No. 240.

t[] English translation.